

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO. *173
ANSWERED ON 28.11.2016**

DEVELOPMENT OF TOURISM

***173. SHRI M.I. SHANAVAS:
SHRI SUSHIL KUMAR SINGH:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has formulated any plan for the infrastructure development to promote tourism in the country, and if so, the details thereof;**
- (b) the details of tourism projects announced/approved during the last three years for infrastructure development along with their present status and criteria laid down for approving of these projects, State/UT-wise;**
- (c) the funds allocated and expenditure incurred thereon during the last three years, State/UT-wise, year-wise and project-wise;**
- (d) whether the Government has received new infrastructure development proposals from various State Governments recently and if so, the details thereof; and**
- (e) whether the Government has formulated any special scheme for investment in tourism infrastructure development and if so, the details thereof along with the tourist spots/places identified by the Government for development of tourism infrastructure, State/UT-wise?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.*173 ANSWERED ON 28.11.2016 REGARDING DEVELOPMENT OF TOURISM.

(a) to (c): The Ministry of Tourism has launched the Swadesh Darshan and the National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) Schemes for the development of tourism related infrastructure and facilities to promote tourism in the country. As part of the Swadesh Darshan Scheme, theme based circuits are being developed spanning the entire country, for integrated development of tourism infrastructure. The thirteen themes identified for development under this Scheme are the North-East India Circuit, Buddhist Circuit, Himalayan Circuit, Coastal Circuit, Krishna Circuit, Desert Circuit, Tribal Circuit, Eco Circuit, Wildlife Circuit, Rural Circuit, Spiritual Circuit, Ramayana Circuit and Heritage Circuit. In so far as PRASAD is concerned, twenty three religious cities/sites have been identified for development which inter-alia include Amaravati (Andhra Pradesh), Amritsar (Punjab), Ajmer (Rajasthan), Ayodhya (Uttar Pradesh), Dwarka (Gujarat), Deoghar (Jharkhand), Belur (West Bengal), Gaya (Bihar), Guruvayoor (Kerala), Hazratbal (Jammu & Kashmir), Kamakhya (Assam), Kanchipuram (Tamil Nadu), Kedarnath (Uttarakhand), Mathura (Uttar Pradesh), Patna (Bihar), Puri (Odisha), Srisailem (Andhra Pradesh), Somnath (Gujarat), Tirupati (Andhra Pradesh), Trimbakeshwar (Maharashtra), Ujjain (Madhya Pradesh), Varanasi (Uttar Pradesh) and Vellankani (Tamil Nadu).

In addition to the above, Ministry of Tourism is also giving financial assistance to Central Agencies such as Archaeological Survey of India, Port Trust of India, Ministry of Railways etc. for development of tourism related infrastructure in the country.

The number of projects sanctioned under the operative schemes to State Governments/UT Administrations during the last three years along with details of amount released, utilized and their status is given at Annexure.

The projects are approved after examining the same with reference to the prescribed guidelines and financial assistance is provided subject to fulfilment of the stipulated conditions, operational viability and availability of funds.

(d): Receiving proposals from the State Governments/UT Administrations for Central Financial Assistance for tourism projects is a continuous process. The proposals received are examined with reference to the prescribed guidelines and financial assistance is extended for such projects subject to fulfilment of the stipulated conditions, operational viability and availability of funds.

(e): The Ministry of Tourism provides financial assistance for Large Revenue Generating Projects (LRGPs) for development of tourism infrastructure in the country. The projects promoted by Public Sector Undertakings, Agencies or Autonomous Bodies of Central/State Governments as well as projects promoted by Private Sector/Public-Private-Partnership (PPP) Projects recommended by the State Governments/UT Administrations are eligible for assistance under the scheme guidelines. Projects which could be a tourist attraction or used by tourist and generates revenue through levy or fee/user charges would qualify for assistance for being set up on all India basis. The scheme guidelines for the Swadesh Darshan and PRASAD also provide for Viability Gap Funding for projects under Public Private Partnership (PPP) mode.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA
STARRED QUESTION NO.*173 ANSWERED ON 28.11.2016
REGARDING DEVELOPMENT OF TOURISM.****Product Infrastructure Development for Destination & Circuits
(PIDDC)****2013-14****(Rs. in Lakh)**

Sl. No.	Name of the State	No. of Project	Amt. Sanctioned	Amt. Released	Amt. Utilized	Status	
						Ongoing	Completed
1	Andhra Pradesh	11	4507.52	901.49	1040.14	11	0
	Combined Project of Andhra Pradesh and Telangana	1	4588.80	917.76	1281.66	1	0
2	Arunachal Pradesh	9	7423.64	1484.72	1484.72	9	0
3	Bihar	10	10554.35	3017.58	3253.44	10	0
4	Haryana	4	1412.25	282.45	251.31	4	0
5	Himachal Pradesh	1	3371.52	5.00	5.00	1	0
6	Jammu and Kashmir	13	7493.54	713.44	713.44	13	0
7	Jharkhand	1	500.00	100.00	285.26	1	0
8	Kerala	9	3467.63	298.00	298.00	9	0
9	Karnataka	7	3203.71	640.74	543.32	7	0
10	Maharashtra	5	6770.18	1822.13	472.5	5	0
11	Manipur	7	12047.38	1816.95	1816.95	7	0
12	Mizoram	8	4670.91	934.17	934.17	8	0
13	Madhya Pradesh	7	9963.29	2091.16	3053.86	7	0
14	Nagaland	8	5187.01	1037.40	2747.57	8	0
15	Odisha	9	6493.08	1182.26	1353.24	9	0
16	Puducherry	1	4848.16	970.00 (Adjustment)	970.00	1	0
17	Punjab	1	453.86	90.77	1.00	1	0
18	Rajasthan	10	5174.71	1034.85	886.61	10	0
19	Sikkim	10	10400.00	2080.00	2082.15	10	0
20	Telangana	8	3370.07	673.99	698.97	8	0
21	Uttar Pradesh	22	12064.82	1580.63	1263.63	22	0
22	Uttarakhand	29	21772.67	6213.11	8421.46	29	0
	Total	191	149739.10	29888.60	33858.40	191	0

2014-15**(Rs. in Lakh)**

Sl. No.	Name of the State	No. of Project	Amt. Sanctioned	Amt. Released	Amt. Utilized	Status	
						Ongoing	Completed
1	Andhra Pradesh	6	1702.48	340.47	0	6	0
2	Arunachal Pradesh	7	3631.08	911.08	0	07	0
3	Assam	4	3588.45	275.46	0	04	0
4	Bihar	2	637.06	257.42	0.00	2	0
5	Chhattisgarh	2	940.13	188.02	0.00	2	0
6	Daman & Diu	1	775.54	155.11	0.	1	0
7	Jammu and Kashmir	1	400.00	200.00	0	1	0
8	Karnataka	1	5000.00	1000.00	0.	1	0
9	Manipur	6	14877.21	1880.13	0	06	0
10	Mizoram	1	4829.69	241.48	241.48	01	0
11	Madhya Pradesh	4	3657.54	488.48	324.69	4	0
12	Nagaland	10	6074.30	1310.14	1499.62	10	0
13	Odisha	2	1488.34	297.67	297.67	2	0
14	Punjab	1	4796.98	815.48	0	1	0
15	Sikkim	10	5337.55	1177.55	1177.55	10	0
16	Telangana	1	454.36	90.87	0	1	0
17	Uttar Pradesh	1	483.63	30.00	30.00	1	0
	Total	60	58674.34	9659.36	3571.01	60	0

2014-15**Swadesh Darshan****(Rs. in Crore)**

Sl. No.	State/UT	Name of the Circuit	Name of the Project	Amt. Sanctioned	Amt. Released
1.	Arunachal Pradesh	North-East India Circuit	Development of Mega Circuit at Bhalukpong-Bomdila and Tawang in Arunachal Pradesh.	49.77	10.00
2.	Bihar	Buddhist Circuit	Construction of Cultural Centre adjacent to Maya Sarovar on the western side at Bodhgaya, Bihar	33.17	6.63
3.	Andhra Pradesh	Coastal Circuit	Development of Kakinada Hope	69.83	34.92

			Island Konaseema as World Class Coastal & Eco Tourism Circuit in Andhra Pradesh		
			Total	152.77	51.55

PRASAD

(Rs. in Crore)

Sl. No.	Name of the project	Amt. Sanctioned	Amt. Released
	BIHAR		
1.	Development of basic facilities at Vishnupad temple, Gaya, Bihar	4.29	2.14
	UTTAR PRADESH		
2.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	14.93	2.99
3.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	9.36	1.76
	ODISHA		
4.	Infrastructure Development at Puri, Shree JagannathDham- Ramachandi-Prachi River front at Deuli under Mega Circuit	50.00	10.00
	Total	78.58	16.89

2015-16

Swadesh Darshan

(Rs. in Crore)

Sl. No.	State/UT	Name of the Circuit	Name of the Project	Amt. Sanctioned	Amt. Released
1.	Manipur	North-East India Circuit	Development of Tourist Circuit in Manipur: Imphal-Moirang-Khongjom-Moreh.	89.66	44.83
2.	Sikkim	North-East India Circuit	Development of Tourist Circuit linking Rangpo (entry) – Rorathang-Aritar-Phadamchen-	98.05	49.02

			Nathang-Sherathang-Tsongmo-Gangtok-Phodong-Mangan-Lachung-Yumthang-Lachen- Thangu-Gurudongmer-Mangan-Gangtok-Tumin Lingee-Singtam (exit) in Sikkim.		
3.	Uttarakhand	Eco Circuit	Integrated Development of Eco-Tourism, Adventure Sports, Associated Tourism related Infrastructure for Development of Tehri Lake & Surroundings as New Destination-District Tehri, Uttarakhand.	80.37	40.19
4.	Rajasthan	Desert Circuit	Development of Sambhar Lake Town and Other Destinations in Rajasthan under Desert Circuit.	63.96	12.79
5.	Nagaland	Tribal Circuit	Development of Tribal Circuit Peren- Kohima-Wokha, Nagaland	97.36	48.68
6.	Madhya Pradesh	Wildlife Circuit	Development of Wildlife Circuit at Panna-Mukundpur-Sanjay-Dubri-Bandhavgarh-	92.22	18.44

			Kanha-Mukki-Pench in Madhya Pradesh.		
7.	Andhra Pradesh	Coastal Circuit	Development of Coastal Tourism Circuit in Sri Potti Sriramalu Nellore under Swadesh Darshan Scheme in Andhra Pradesh.	60.38	12.08
8.	Telangana	Eco Circuit	Integrated Development of Eco Tourism Circuit in Mahaboobnagar district, Telangana.	91.62	18.32
9.	Kerala	Eco Circuit	Development of Pathanamthitta – Gavi – Vagamon – Thekkady as Eco Tourism Circuit in Idduki and Parhanamthitta Districts in Kerala.	99.22	19.84
10.	Mizoram	North-East India Circuit	Integrated Development of New Eco Tourism under Swadesh Darshan – North East Circuit at Thenzawl & South Zote, District Serchhip and Reiek, Mizoram.	94.91	47.45
11.	Assam	Wildlife Circuit	Development of Manas – Probitora – Nameri –	95.67	19.13

			Kaziranga – Dibru – Saikhowa as Wildlife Circuit in Assam.		
12.	Puducherry	Coastal Circuit	Development of Union Territory of Puducherry as Tourist Circuit under “Swadesh Darshan” Scheme (Coastal Circuit)	85.28	17.06
13.	Arunachal Pradesh	North-East India Circuit	Integrated Development of New Adventure Tourism in Arunachal Pradesh	97.14	19.43
14.	Tripura	North-East India Circuit	Development of North East Circuit : Agartala - Sipahijala - Melaghar - Udaipur - Amarpur - Tirthamukh - Mandirghat - Dumboor- NarikelKunja - Gandachara - Ambassa in Tripura	99.59	19.92
15.	West Bengal	Coastal Circuit	Development of Beach Circuit – Udaipur - Digha – Shankarpur – Tajpur – Mandarmani – Fraserganj – Bakhlai -Henry Island in West Bengal	85.39	17.08
16.	Chhattisgarh	Tribal Circuit	Development of Tribal Tourism	99.94	19.99

			Circuit in Jashpur-Kunkuri-Mainpat-Ambikapur-Maheshpur - Ratanpur-Kurdar-Sarodadadar Gangrel-Kondagaon - Nathyanawagaon -Jagdapur Chitrakoot - Tirthgarh in Chhattisgarh.		
17.	Maharashtra	Coastal Circuit	Development of Sindhudurg Coastal Circuit in Maharashtra under Swadesh Darshan Scheme.	82.17	12.79
			Total	1512.93	437.04

PRASAD

(Rs. in Crore)

Sl. No.	Name of the Project	Amt. Sanctioned	Amt. Released
	RAJASTHAN		
1.	Integrated Development of Pushkar/Ajmer	40.44	8.09
	PUNJAB		
2.	Development of KarunaSagar Valmiki Sthal at Amritsar	6.45	3.23
	ASSAM		
3.	Development of Kamakhya Temple and Pilgrimage Destinations in and around Guwahati	33.98	6.80
	ANDHRA PRADESH		
4.	Development of Amaravati town in Guntur district as a tourist destination	28.36	14.18
	BIHAR		
5.	Development of Patna Sahib	41.54	20.77
	UTTAR PRADESH		
6.	Development of Varanasi	20.40	4.08

	UTTARAKHAND		
7.	Development of Kedarnath	34.78	17.39
	Total	205.95	74.54

CENTRAL AGENCIES

2013-14

(Rs. in lakh)

Sl. No.	State	Name of the Project	Amount Sanctioned	Amount Released	Status
1.	Bihar	Joint Development of tourist Amenities at Gaya Railway Station in Association with Ministry of Railways	518.00	200.00	Ongoing
2.	Delhi	Construction of Interpretation Centre at the World Heritage Site of Humayun's Tomb, New Delhi.	4944.84	2472.42	Ongoing
3.	Kerala	Joint Development of Tourist amenities at Trivandrum Railway Station in Association with Ministry of Railway	598.00	400.00	Ongoing
4.	Punjab	Joint Development of Tourist Amenities at Amritsar Railway	585.00	256.00	Ongoing

		Station in Association with Ministry of Railway			
5.	Uttar Pradesh	Joint Development of Tourist Amenities at Agra Cantt. Railway Station in Association with Ministry of Railways.	505.00	200.00	Ongoing
6.		Joint Development of Tourist Amenities at Raebareli Railway Station in Association with Ministry of Railway	443.50	194.00	Ongoing

2014-15

(Rs. in lakh)

Sl. No.	State	Name of the Project	Sanctioned Amount	Amount Released	Status
1.	Andhra Pradesh	Manufacturing of Transport Coaches for Araku Valley Train in association with Ministry of Railways. (M/o Railways) (Central Agency)	800.00	400.00	Ongoing
2.	Daman & Diu	Sound & Light Show at Diu Fort, Diu	775.54	155.11	Ongoing
3.	Goa	Cruise Terminal Building at	879.04	175.81	Ongoing

		Mormugao Port Trust			
4.	Jammu & Kashmir	Manufacturing and Design of a single Glass Coach for Baramulla and Qazigund route in J&K	400.00	200.00	Ongoing
5.	Rajasthan	Joint Development of Tourist Amenities at Ajmer Railway Station in Association with Ministry of Railway	552.00	276.00	Ongoing
6.		Joint Development of Tourist Amenities at Jaipur Railway Station in Association with Ministry of Railway	488.00	244.00	Ongoing
7.	Uttar Pradesh	Illumination of monuments in Varanasi/Sarnath (Dhamekh Stupa in Sarnath Chaukhandi Stupa in Sarnath, Tomb of Lalkan in Sarnath and Man Mahal in Banaras).	455.49	227.74	Ongoing

No Project Sanctioned during 2015-16.
